In the Central Administrative Tribunal Calcutta Bench

MA 542 of 2000 (OA 42 of 1997)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Ardhendu Sekhar Khanra

-VS-

C.S.I.R.

For the Applicant : Mr. B.C. Singh, Counsel

For the Respondents: Ms. U. Bhattacharya, Counsel

Heard on: 28-09-2000

Date of Order: 28-09-2000

ORDER

D. PURKAYASTHA, JM

MA is disposed of. OA 42 of 1997 will be listed for hearing according to chronological position.

(B.F. Singh)

Member(A)

(D. Purkayastha) Member(J)

DKN